

IN THE INCOME TAX APPELLATE TRIBUNAL “C” BENCH, MUMBAI

BEFORE SHRI S. RIFAUR RAHMAN, AM & SHRI RAVISH SOOD, JM

आयकर अपील सं/ I.T.A. No. 731/Mum/2020

(निर्धारण वर्ष / Assessment Year: 2011-12)

Cable Corporation of India Limited, Laxmi Building, 6, Shoorji Vallabhdas Marg, Ballard Estate, Mumbai - 400001	बनाम/ Vs.	The Deputy Commissioner of Income Tax – Circle 2 (1) (1), Room No. 561, 5 th Floor, Aayakar Bhavan, M.K. Road, Mumbai - 400020
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAACC2936J		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
Assessee by:	None	
Revenue by:	Ms. Shreekala Pardeshi, DR	

सुनवाई की तारीख / Date of Hearing: 21/01/2021
घोषणा की तारीख /Date of Pronouncement: 21/01/2021

आदेश / O R D E R

PER S. RIFAUR RAHMAN, ACCOUNTANT MEMBER:

The present appeal has been filed by the assessee against the order dated 14.11.2019 passed by Ld. Commissioner of Income Tax (Appeals)-4, Mumbai [hereinafter referred to as the “Ld. CIT (A)”] relevant to A.Y. 2011-12.

2. At the outset, when the appeal was called out for hearing, none has appeared on behalf of the assessee in spite of calls. Vide letter dated 13.01.2021, assessee submitted that it has filed the necessary declaration under Direct Tax Vivad se Vishwas Act, 2020 (Act 3 of 2020) and confirmed the receipt of Form-3 and prayer to withdraw the appeal.

3. The Ld. DR did not object to course so suggested.



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Cable Corporation of India Ltd.

4. In view of the above, we dismiss the appeal as withdrawn based on the letter submitted before us and assessee has filed the relevant Form No. 3 under the Vivad se Vishwas scheme, 2020.

5. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the open court on 21/01/2021

Sd/-
(RAVISH SOOD)
न्यायिक सदस्य/JUDICIAL MEMBER
मुंबई Mumbai; दिनांक Dated :
Dhananjay (Sr.PS)

Sd/-
(S. RIFAUR RAHMAN)
लेखा सदस्य / ACCOUNTANT MEMBER
21/01/2021

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार / (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai